

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(18)

C.P No. 1617/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Pharmaceuticals Marketing Services Ltd.
V/s.
Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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PRAVEER G. SHETTY
Holding for Petitioner
counsel Mr Kirit Jawali
as per instructions
received counsel is
unable to attend
and seeks
adjournment

(Signature)

Adjourned to 12th February 2018

(Signature)

ORDER

CP No.1617/ I&BP/NCLT/MB/MAH/2017

At request from Petitioner side , list this matter on 12.2.2018

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)